

**GOVERNMENT OF INDIA
HUMAN RESOURCE DEVELOPMENT
LOK SABHA**

UNSTARRED QUESTION NO:2963
ANSWERED ON:10.12.2014
COPYRIGHT VIOLATIONS
Venugopal Dr. Ponnusamy

Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

- (a) whether the Government has set up a one member inquiry committee to look into the allegations of copyright violations and plagiarism;
- (b) if so, the details thereof;
- (c) whether the said inquiry committee has submitted its report; and
- (d) if so, the steps taken by the Government in this regard based on the inquiry committee report?

Answer

MINISTER OF HUMAN RESOURCE DEVELOPMENT (Smt. SMRITI ZUBIN IRANI)

(a) No Madam,

(b) to(d) Does not arise. However, Ministry of Human Resource Development has constituted Copyright Enforcement Advisory Council (CEAC) which is purely advisory body to review the progress of enforcement of the Copyright Act periodically and to advise the Government regarding measures for improving the enforcement of the Copyright Act-1957.